GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION LOK SABHA UNSTARRED QUESTION NO- 2342 ANSWERED ON- 18/12/2023

PROPOSAL TO APPOINT CM OF STATES AS CHANCELLOR OF UNIVERSITIES

2342. DR. T. R. PAARIVENDHAR: SHRI M. SELVARAJ:

Will the Minister of Education be pleased to state:

- (a) whether the Government has data about the number of Chief Ministers of the States in the country who have been appointed and function as the Chancellor of all Universities in the State;
- (b) whether the Government has received any proposal from the Government of Tamil Nadu to appoint the Chief Minister as the Chancellor of all the Universities in the State:
- (c) if so, the details thereof;
- (d) if not, whether the Government has any proposal for making Chief Minister of all States as the Chancellor of all the Universities in the States for development of Universities: and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a) to (e): State Universities are established by an Act of State Legislature. The appointment of authorities and officers of the University including Chancellor are governed by the provisions of relevant Act of the concerned State Government and the statutes, ordinances and regulations made thereunder. The details of Chancellor of State Universities are not maintained Centrally.
